GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS DEPARTMENT OF SPORTS

LOK SABHA UNSTARRED QUESTION NO. 4101 TO BE ANSWERED ON 18.08.2025

GLOBAL ANTI-DOPING WORKSHOP

4101. SHRI KARAN BHUSHAN SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether India intends to take any follow-up measures to enhance anti-doping enforcement based on the insights from the workshop and if so, the details thereof;
- (b) the details of the nature of participation from other Asian countries and global agencies such as INTERPOL and WADA; and
- (c) the steps taken/being taken by the Government to strengthen investigative and intelligence-gathering mechanisms to ensure clean sport in India?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS [DR. MANSUKH MANDAVIYA]

(a) Yes Sir. The Government of India intends to take follow-up measures to enhance anti-doping enforcement based on the insights gained from the WADA's Global Anti-Doping Intelligence and Investigations Network (GAIIN) Workshops held in New Delhi from 12-16th May 2025 and 21-25th July 2025. The National Anti-Doping Agency (NADA), responsible for implementing the anti-doping measure in the country, has initiated concrete follow-up measures to enhance anti-doping enforcement, which includes increased focus on Intelligence & Investigation (I&I) activities, enhance inter-agency cooperation with national law enforcement and

regulatory bodies to proactively detect and address doping-related violations.

- (b) The GAIIN Workshop witnessed participation from over 25 countries in both workshops, with representation from various Asian Nations including Malaysia, Indonesia, Nepal, Bangladesh, Myanmar, Bhutan and Timor Leste among others. Delegates included officials from National Anti-Doping Organizations (NADOs), Law Enforcement Agencies, and Customs Departments. Prominent global agencies such as INTERPOL and the WADA also actively participated and led technical sessions and case study discussions during the Workshops.
- (c) The Government of India is committed to ensuring clean sport and has taken several steps to strengthen intelligence-gathering and investigative mechanisms, such as:
 - Supporting NADA in institutional strengthening of its I&I infrastructure, including the recruitment and training of specialized personnel.
 - Coordination with Central Bureau of Investigation (CBI) and other Law Enforcement Agencies to combat the trafficking and misuse of performance-enhancing substances.
 - Enhancing the legal framework by aligning National Anti-Doping Rules with the WADA Code and adopting international best practices in enforcement.
 - Leveraging data analytics and digital platforms for proactive risk identification and targeted testing.
